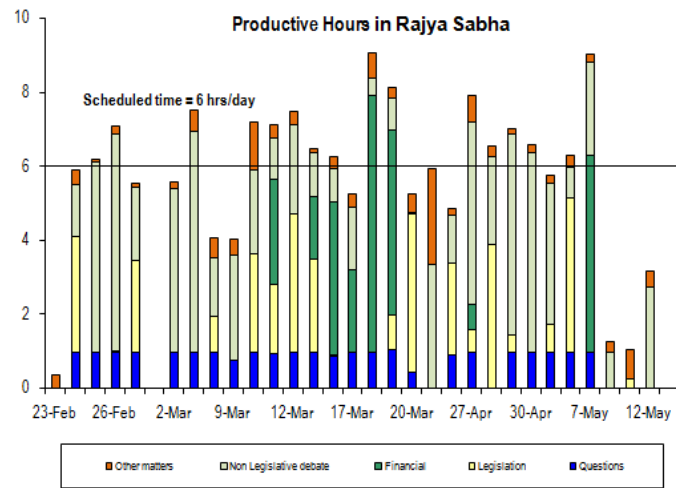
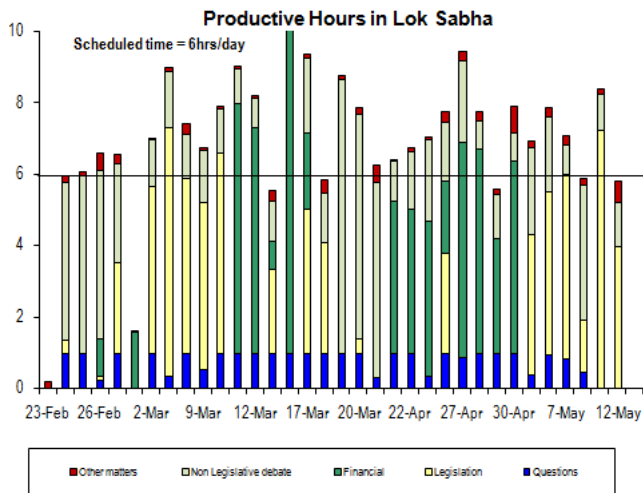


Plan vs. Performance

Budget Session – February 23 to May 13, 2015

This note lists the legislative business planned by Parliament and compares it with the actual performance during Budget Session 2015.

	Plan	Actual
No. of Sittings (Lok Sabha)	33	35
No. of Sittings (Rajya Sabha)	33	32
No. of Bills for passing		
- Finance and Appropriation Bills	1	7
- Other Bills	16	16
No. of Bills for introduction		
- Finance and Appropriation Bills	1	7
- Other Bills	16	20
No. of Bills for withdrawal	4	5



Budget Session of Parliament adjourned *sine die* on May 13, 2015. Lok Sabha extended its sittings by three days. Rajya Sabha was prorogued after the first part of Budget Session and convened a new session from April 23 onwards to complete the pending business. Lok Sabha worked for 123% of the scheduled hours and Rajya Sabha for 101%. 27 Bills including seven Finance and Appropriation Bills were introduced during the Session. 23 Bills were passed by both the Houses. Five Bills were withdrawn.

Note: Productivity data as on May 12, 2015.

Government Bills listed for Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
Industry/ Commerce/ Finance		
The Constitution (122nd Amendment) (GST) Bill, 2014	Passed on 6 May 2015	Referred to RS Select Committee
The Companies (Amendment) Bill, 2014	Passed on 17 Dec 2014	Passed on 13 May 2015
The Regional Rural Banks (Amendment) Bill, 2014	Passed on 22 Dec 2014	Passed on 28 Apr 2015

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May 13, 2015

Short Title	Lok Sabha	Rajya Sabha
The Payment and Settlement Systems (Amendment) Bill, 2014	Passed on 9 Dec 2014	Passed on 27 Apr 2015
Security / Law / Strategic Affairs		
The Repealing and Amending Bill, 2014	Passed on 18 Mar 2015	Passed on 5 May 2015
The Repealing and Amending (Second) Bill, 2014	Passed on 8 Dec 2014	Passed on 5 May 2015
The Lokpal and Lokayuktas and other related Laws (Amendment) Bill, 2014		
The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2014	Passed on 17 Mar 2015	Passed on 24 Feb 2015
The Prevention of Corruption (Amendment) Bill, 2013		
Transport/ Tourism/ Urban development		
The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2014	Passed on 15 Dec 2014	Passed on 24 Feb 2015

Note: Blank cell indicates that the Bill was not passed by that House.

Bills listed for Introduction, Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Finance Bill, 2015	Passed on 30 Apr 2015	Passed on 7 May 2015
The Coal Mines (Special Provisions) Bill, 2015 – Replaced an Ordinance	Passed on 4 Mar 2015	Passed on 20 Mar 2015
The Insurance Laws (Amendment) Bill, 2015 – Replaced an Ordinance	Passed on 4 Mar 2015	Passed on 12 Mar 2015
The Mines and Minerals (Development and Regulation) Amendment Bill, 2015 – Replaced an Ordinance	Passed on 3 Mar 2015	Passed on 20 Mar 2015
The Motor Vehicles (Amendment) Bill, 2015 – Replaced an Ordinance	Passed on 3 Mar 2015	Passed on 11 Mar 2015
The Citizenship (Amendment) Bill, 2015 – Replaced an Ordinance	Passed on 2 Mar 2015	Passed on 4 Mar 2015
The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015 – Replaced an Ordinance	Passed on 10 Mar 2015	

Note: Blank cell indicates that the Bill was not passed by that House.

Bills listed for Introduction

Short Title	Lok Sabha	Rajya Sabha
The Andhra Pradesh Reorganisation (Amendment) Bill, 2015	Passed on 17 Mar 2015	Passed on 20 Mar 2015
The Appropriation Acts (Repeal) Bill, 2015	Passed on 11 May 2015	
The Arbitration and Conciliation (Amendment) Bill, 2015		
The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2015		
The Indian Institute of Management Bill, 2015		
The National Academic Depository Bill, 2015		
The National Cooperative Development Corporation (Amendment) Bill, 2015		
The Registration of Births and Deaths (Amendment) Bill, 2015		
The Warehousing Corporation (Amendment) Bill, 2015	Passed on 18 Mar 2015	Passed on 28 Apr 2015
The Whistleblowers Protection (Amendment) Bill, 2015	Passed on 13 May 2015	

Note: Blank cell indicates that the Bill was not introduced by any House or passed by the other House.

Appropriation Bills not listed for Introduction but Introduced and Passed

Short Title	Lok Sabha	Rajya Sabha
The Appropriation (Railways) Bill, 2015	Passed on 16 Mar 2015	Passed on 17 Mar 2015
The Appropriation (Railways) Vote on Account Bill, 2015	Passed on 16 Mar 2015	Passed on 17 Mar 2015
The Appropriation Bill, 2015	Passed on 17 Mar 2015	Passed on 19 Mar 2015
The Appropriation (Vote on Account) Bill, 2015	Passed on 17 Mar 2015	Passed on 19 Mar 2015
The Appropriation (Railways) No.2 Bill, 2015	Passed on 21 Apr 2015	Passed on 27 Apr 2015
The Appropriation (No. 2) Bill, 2015	Passed on 29 Apr 2015	Passed on 7 May 2015

Bills not listed for Introduction but Introduced

Short Title	Lok Sabha	Rajya Sabha
The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2015	Introduced on 20 Apr 2015	
The Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Bill, 2015		Introduced on 29 Apr 2015
The National Waterways Bill, 2015	Introduced on 5 May 2015	
The Negotiable Instruments (Amendment) Bill, 2015	Passed on 13 May 2015	
The Homoeopathy Central Council (Amendment) Bill, 2015		Introduced on 6 May 2015
The Compensatory Afforestation Fund Bill, 2015	Introduced on 8 May 2015	
The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015	Introduced on 11 May 2015	Referred to Joint Parliamentary Committee
The Repealing and Amending (Third) Bill, 2015	Introduced on 13 May 2015	
The Benami Transactions (Prohibition) (Amendment) Bill, 2015	Introduced on 13 May 2015	

Bills not listed for Introduction but Introduced and Passed

Short Title	Lok Sabha	Rajya Sabha
The Undisclosed Foreign Income and Assets (Imposition of Tax) Bill, 2015	Passed on 11 May 2015	Passed on 13 May 2015

Note: Blank cell indicates that the Bill was not passed by that House.

Bills not listed for Passage but Passed

Short Title	Lok Sabha	Rajya Sabha
The Delhi High Court (Amendment) Bill, 2014		Passed on 6 May 2015
The Constitution (119th Amendment) Bill, 2013	Passed on 7 May 2015	Passed on 11 May 2015

Note: Blank cell indicates that the Bill was not passed by that House.

Bills listed for Withdrawal

Short Title	Withdrawn on	Remarks
The Citizenship (Amendment) Bill, 2014	26 Feb 2015	Replaced by a new Bill
The Coal Mines (Special Provisions) Bill, 2014	11 May 2015	Replaced by a new Bill
The Insurance Laws (Amendment) Bill, 2008	12 Mar 2015	Replaced by a new Bill

Bill not listed for Withdrawal but Withdrawn

Short Title	Withdrawn on	Remarks
The Border Security Force (Amendment) Bill, 2011	16 Mar 2015	
The Wild Life (Protection) Amendment Bill, 2013	18 Mar 2015	

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

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